

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.401
IA/5038/ND/2022 in IB/397/ND/2022

IN THE MATTER OF:

Mrs Anju Makhija ... Applicant

Versus

Ireo Grace Realtech Private Limited ... Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sonal Anand, Ms. Surbhi Singh, Advs.

For the Respondent : Mr. Saurabh Kalia, Sr. Adv., Ms. Chaitanya Bansal,

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
06.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV